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C.A.No. 3544 OF 1998
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Item No.107 Court No.2 Section IIIA

Supreme Court of India
Record of Proceedings

Civil Appeal No. 3544/98

Income Tax Officer, New Delhi ...Appellant (s)

versus

Delhi Development Authority ...Respondent (s)
(With office report)

Date: 11.10.2001 This appeal/appeals were called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Appellant (s) Mr. ML Verma, Sr.Adv.
Mr. PS Narasimha, Adv.
Mr. P. Sridhar, Adv.
Ms. Sushma Suri, Adv.

For Respondent (s) Mr. GC Sharma, Sr.Adv.
Mr. VB Saharya, Adv.
Mr. RK Raghavan, Adv.
Mr. Anoop Sharma, Adv.for
M/s Saharya and Co.

UPON hearing counsel the Court made the following

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Mr. ML Verma, Sr. Adv. started his arguments at 2.30 p.m. and argued till 3.10 p.m. Thereafter, Mr. GC Sharma, Sr.adv. argued for some time. The matter remained part-heard.

To be listed on 17.10.2001 subject to overnight part heard.

.SP1

(Meena Sarin)
AR Cum PS

(Shelly S. Gupta)
Court Master